

Sardar Patel Vidyalaya,  
New Delhi.

- (v) Dr. V.G. Kulkarni,  
Director,  
Homi Bhabha Science Centre,  
Tata Institute of Fundamental  
Research,  
Bombay.
- (vi) Prof. Poromesh Acharya,  
Indian Institute of Management,  
Calcutta.
- (vii) Dr. G.L. Arora,  
Member-Secretary  
Director,  
SCERT, New Delhi.

The committee will submit its report within six months.

#### **Study Centres of I.G.N.O.U.**

\*88. SHRI SUDHIR SAWANT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the criteria followed for establishing study centres of Indira Gandhi National Open University;

(b) whether the Government propose to establish such study centres in the Konkar region;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) According to the information furnished by the Indira Gandhi National Open University (IGNOU), the University has so far established 193 Study Centres in different parts of the country to provide counsel-

ling and library services for its students. The criteria for establishing study centres include the following:

- i) Environment in IGNOU's courses;
- ii) Availability of suitable accommodation and academic counsellors;
- iii) Needs of different regions in the country, including backward and remote areas.

The number of study centres established by the University also depends on the availability of financial resources.

(b) to (d). IGNOU has so far established one Regional Centre at Pune and twelve study centres in Maharashtra. At present the University has no proposal to establish a study centre in the Konkan region. The question of establishment of a study centre in the region would depend on its feasibility.

[Translation]

#### **Improvements in Sugar Factories**

\*89. SHRI DEVI BUX SINGH:  
SHRI RATILAL VERMA:

Will the Minister of FOOD be pleased to state:

(a) whether the Study Group constituted by the Government for suggesting improvements in sugar factories and cultivation of sugarcane has submitted its report;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether the Government have laid down any time limit for this purpose;

(e) the target fixed for the production of sugarcane for the current year?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) to (e). No Study Group has been constituted for the country as whole. However, a Study Team has been constituted by the Ministry of Food for revival of existing sugar factories and improving sugarcane cultivation specifically for Assam.

The team is yet to submit its report. It has been given time to submit its report by 30.4.1992. A statement showing the composition of the Team and terms of reference is attached.

(f) The target for production of sugarcane for the current sugar year 1991-92 (October – September) has been fixed at 330 Million Tonnes.

### STATEMENT

*Statement showing the composition and terms of reference of the Study Team constituted for revival of the existing sugar factories and improving sugarcane cultivation in Assam*

I. COMPOSITION			
i)	Shri Ram Kumar, Director, National Sugar Institute, Kanpur.	–	Leader
ii)	Shri Vikram Singh, Chief Technical Adviser, National Federation of Co-operative Sugar Factories, New Delhi.	–	Member
iii)	Shri J.J. Bhagat, Chief Sugar Technologist, National Federation of Co-operative Sugar Factories, New Delhi.	–	Member
iv)	Dr. B.K. Tripathi, Assistant Director General (Commercial Crops), Indian Council of Agricultural Research, New Delhi.	–	Member
v)	A Representative of Industrial Finance Corporation of India, New Delhi.	–	Member
vi)	Dr. S.R. Barooah,	–	Member

	Director (Agri.) Retd., Government of Assam.		
vii)	A Representative of National Co-operative Development Corporation (NCDC), New Delhi.	—	Member
viii)	Shri R.P. Singhal, Director (Sugar Technical), Directorate of Sugar, Ministry of Food, New Delhi.	—	Co-ordinator

## II. TERMS OF REFERENCE

1. To assess the present condition of plant and machinery of all the existing sugar factories in Assam.

2. To assess the present sugar-cane cultivation, future potential and the availability of cane to the sugar units.

3. To suggest a comprehensive working plan for

(a) carrying out suitable additions/alterations in the plant and machinery for achieving sugar production level commensurate with the existing installed capacity efficiently;

(b) improving the present cane production by increase in per hectare yield as also by bringing additional area under cane cultivation; and

(c) modernisation/expansion of the existing sugar units taking into account the likely cane production.

4. To assess the financial requirement for achieving the above objectives.

[English]

### Registration of Nursing Homes

\*90. SHRI RAMVILAS PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Delhi Medical Association has been issuing its own registration certificates to the unregistered nursing homes;

(b) whether this practice is permissible under the rules; and

(c) if not, the reaction of the Government thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M.L. FOTEDAR): (a) to (c). Under the Delhi Nursing Homes Registration Act, 1953, Delhi Administration is competent to register private nursing homes functioning in the Union Territory of Delhi. However, Delhi Administration has informed that Delhi Medical Association (DMA) has been issuing its own registration certificate to its members. The format of the registration